

(14)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD  
D.A. NO. 1336 of 1993.

Between

Dated: 21.10.1993.

1. G. Bharat Kumar.
2. J. Hanumantha Rao.
3. J. Chander Shakar Rao.

Applicants

And

1. The Senior Superintendent of Post Offices, Hyderabad City Division, Abids, Hyderabad-1.
2. The Superintendent of Post Offices, Rajahmundry Division, East Godavari District-01.
3. The Director General Department of Posts, Dak Bhavan, Sansad Marg, New Delhi-1.

... Respondents

Counsel for the Applicants

: Sri. Krishna Devan

Counsel for the Respondents

: Sri. N.R. Devaraj, Sr. CGSC.

CORAM:

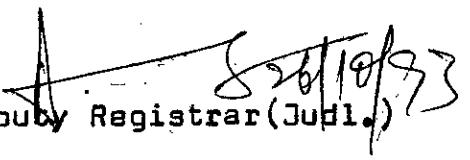
Hon'ble Mr. Justice V. Neeladri Rao, Vice Chairman  
Hon'ble Mr. R. Ranga Rajan, Administrative Member

The Tribunal made the following order:-

By letter No. 16-18/90-PAP (PT.), dated 18.10.1993, of Department of Posts, New Delhi, the applicants are entitled to DA as prayed for.

Hence, no further order is necessary except to direct the payment of the same within six months from the date of receipt of this order.

D.A. is ordered accordingly.

  
Deputy Registrar (Judicial)

Copy to:-

1. The Senior Superintendent of Post Offices, Hyderabad City Division, Abids, Hyderabad-1.
2. The Superintendent of Post Offices, Rajahmundry Division, East Godavari District, A.P.-101.
3. The Director General Department of Posts, Dak Bhavan, Sansad Marg, New Delhi-1.
4. One copy to Sri. Krishna Devan, advocate, CAT, Hyd.
5. One copy to Sri. N.R. Devaraj, Sr. CGSC, CAT, Hyd.
6. One spare copy.

7. one copy to Library.

Rsm/-

10/10/93  
Rsm/-

OA 1336/93

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE V. NEELADRI RAO  
VICE CHAIRMAN

AND

THE HON'BLE MR. A. B. GORTHI : MEMBER (A)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY  
MEMBER (JUDL)

AND

THE HON'BLE MR. P. T. TIRUVENGADAM : M (A)

Dated: 21/10/1993

ORDER/JUDGMENT:

M.A./R.A./C.A. No.

O.A. No.

1336/93

T.A. No.

(W.P. )

Admitted and Interim directions  
issued

Allowed.

Disposed of with directions

Dismissed.

Dismissed as withdrawn

Dismissed for default.

Rejected/Ordered.

No order as to costs.

pvm

